

ing for merger with Maharashtra. Where is the hurry now to dissolve the Assembly? The Assembly can continue and, in the event of the opinion poll declaring for merger with Maharashtra, the Assembly can be dissolved then, when the Government will introduce a Constitution Amendment Bill, providing for the merger of the Union Territory of Goa with the State of Maharashtra. But, in the eventuality of the opinion poll . . .

Mr. Speaker: Is he likely to conclude very soon?

Shri Alvares: Sir, I will take a little more time. I hope you will agree to give me more time.

Mr. Speaker: Then, he might continue his speech tomorrow. We will now take up the Half-an-Hour Discussion.

18.02 hrs.

PRIMARY EDUCATION IN
CALCUTTA*

श्री मधु लियये (मुंगेर) : अध्यक्ष महोदय कलकत्ता हिन्दुस्तान का भव से बड़ा शहर है, और उस में प्राथमिक शिक्षा की इस वक्त जो हालत है उस का मवान इस बहस के द्वारा मैं आज उठाना चाहता हूँ। कलकत्ता शहर में प्राथमिक शिक्षा की जो खराब हालत है वह कलकत्ता महापालिका के लिये, पश्चिम बंगाल की सरकार के लिये और श्रीमती इन्दिरा गांधी की केन्द्रीय सरकार के लिये एक शर्म का विषय है।

श्री न० प्र० यादव (मीनामकी) : अध्यक्ष महोदय, सदन में काम नहीं है।

अध्यक्ष महोदय : घंटी बजाई जा रही है। . . अब भी काम नहीं है। हाउस एडजर्न किया जाता है।

18.05 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, December 1, 1966/Agrahayana 10, 1888 (Saka).